NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/3/2017

NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD +3

NAME OF THE RESPONDENT(S)

: G. SHREE PAL SAMDARIYA

UNDER SECTION

: 241/242 OF COMPANIES ACT 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Matter is called. No representation on behalf of both the parties. Matter is adjourned for the presence of the parties and to submit arguments. Put up on 19.12.2017 at 10.30 A.M.

-Ser

MEMBER (TECHNICAL) ghk

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MEMBER (JUDICIAL)